

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-717/(ND)/2019

IN THE MATTER OF:

M/s Oriental Bank of Commerce

vs

M/s Sidhartha Buildhome Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 10.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

:

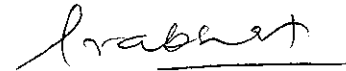
For the Corporate Debtor

: Prateek Gupta, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 06.08.2019

due to paucity of time.



(Prabhat Kumar Sharma)  
Court Officer